

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26867/2024 BLAPL/9486/2024	KANHU@ABHIJIT MOHAPATRA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	JHARPOKHARIA /95 /2024 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000403/2024
2	D-BLAPL/26901/2024 BLAPL/9487/2024	SRIBAS PRADHAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	DHANUPALI /227 /2023 A.D.J.,SAMBALPUR(Sambalpur) TR/0000118/2023
3	D-BLAPL/27823/2024 BLAPL/9488/2024	CHANDAN PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHANDAPARA /226 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000032/2021
4	D-BLAPL/27793/2024 BLAPL/9489/2024	RAMESH TRIPATHY @ RAMESH KUMAR TRIPATHY VS STATE OF ODISHA	PRASENJEET MOHAPATRA VS	BANHARPALI /160 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002131/2024
5	D-BLAPL/28227/2024 BLAPL/9490/2024	DIPU @ DIPAK KUMAR PALAI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANAPUR P.S. /355 /2022 A.D.J.,KHURDA(Khordha) ST/0000049/2023
6	D-BLAPL/28105/2024 BLAPL/9491/2024	SUVENDU KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000082/2024
7	D-BLAPL/27166/2024 BLAPL/9492/2024	NABIN CHANDRA PATIKA VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000040/2024
8	D-BLAPL/28067/2024 BLAPL/9493/2024	BUDHIA @ KAMALA KANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /140 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000946/2024
9	D-BLAPL/28045/2024 BLAPL/9494/2024	BIRA NAG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000026/2024
10	D-BLAPL/28037/2024 BLAPL/9495/2024	MUKUNDA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /37 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000047/2024
11	D-BLAPL/27586/2024 BLAPL/9496/2024	BALARAM SAHU @ BABU VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	RAIRAKHOL /121 /2021 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000053/2021

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12	D-BLAPL/28030/2024 BLAPL/9497/2024	UDAY SINGH VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /113 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000159/2024
13	D-BLAPL/27712/2024 BLAPL/9498/2024	NARENDRA SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAIGHAR /11 /2024 ADJ,UMERKOTE(Nabarangapur) CT/0000011/2024
14	D-BLAPL/27828/2024 BLAPL/9499/2024	MANAS RANJAN PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	DHENKANAL TOWN /520 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001150/2024
15	D-BLAPL/26441/2024 BLAPL/9500/2024	TANKADHAR PADAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	MACHHKUND /18 /2024 JMFC, LAMTAPUT(Koraput) GR/0000015/2024
16	D-BLAPL/28023/2024 BLAPL/9501/2024	MILTAN DIGAL @ MILTON DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /42 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000061/2022
17	D-BLAPL/28022/2024 BLAPL/9502/2024	SRIKANTA @ SHRIKANTA MAHARAAN @ PATIA VS STATE OF ODISHA	ARIJEET MISHRA VS	TANGI /162 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000843/2024
18	D-BLAPL/27714/2024 BLAPL/9503/2024	SUNIL @ BISWA RANJAN RATH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
19	D-BLAPL/28402/2024 BLAPL/9504/2024	SADASAN BARIK VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
20	D-BLAPL/27976/2024 BLAPL/9505/2024	MITHUN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /338 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000656/2024
21	D-BLAPL/27501/2024 BLAPL/9506/2024	ASHOK KISAN VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH SADAR /165 /2023 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000280/2023
22	D-BLAPL/28181/2024 BLAPL/9507/2024	VIPIN KUMAR @ VEER PRATAP SINGH VS STATE OF ODISHA	SAROJ MOHARANA VS	ULLUNDA /14 /2020 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000005/2020
23	D-BLAPL/27299/2024	PITABASA SANTA @ PITABASH	RAJIB LOCHAN PATTNAIK	JHARIGAM /56 /2022

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	BLAPL/9508/2024	VS STATE OF ODISHA	VS	ADJ,UMERKOTE(Nabarangapur) CT/0000031/2023
24	D-BLAPL/26554/2024 BLAPL/9509/2024	JITU BHUYAN VS STATE OF ODISHA	BASUDEV PUJARI VS	BHARATPUR PS /416 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000497/2023
25	D-BLAPL/27724/2024 BLAPL/9510/2024	RANJOY YADAV VS STATE OF ODISHA	AMIT BISWAL VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000083/2024
26	D-BLAPL/28015/2024 BLAPL/9511/2024	NALINIKANTA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /187 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000795/2024
27	D-BLAPL/26052/2024 BLAPL/9512/2024	BISHIKESAN ROUT VS THE STATE OF ODISHA	N.C.NAIK VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000018/2024
28	D-BLAPL/27760/2024 BLAPL/9513/2024	BATUA @ BIKASH BARIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
29	D-BLAPL/27764/2024 BLAPL/9514/2024	KHAGAPATI HARIJAN @ KHAGA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOTPAD /84 /2024 DISTRICT & SESIONS JUDGE,JEYPORE(Jeypore) CT/0000054/2024
30	D-BLAPL/27998/2024 BLAPL/9515/2024	SUKANTA SETHI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	BASELI SAHI PS /177 /2022 1ST A.D.J.,PURI(Puri) ST/0000004/2023
31	D-BLAPL/27818/2024 BLAPL/9516/2024	CHUDAMANI HANSDAH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /367 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001485/2024
32	D-BLAPL/27461/2024 BLAPL/9517/2024	SUDHAKAR VS STATE OF ODISHA	ASHOK DAS VS	//0 PRESIDING OFFICER,OPID,BERHAMPUR 2(A)CC/0000014/2024
33	D-BLAPL/27316/2024 BLAPL/9518/2024	SURESH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /256 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000960/2024
34	D-BLAPL/27859/2024 BLAPL/9519/2024	MD.HUSSAIN @ MD. HUSANI VS	SK. ZAFARULLA VS	JODA /242 /2024 SPECIAL JUDGE,CHAMPUA(Kendujhar)

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35	D-BLAPL/28005/2024 BLAPL/9520/2024	STATE OF ODISHA DEBASISH BEHERA VS	DEBIDUTTA MOHAPATRA VS	Spl/000018/2024 Maitri Vihar PS /266 /2024 S.D.J.M.,BHUBANESWAR(Khordha)
36	D-BLAPL/27908/2024 BLAPL/9521/2024	STATE OF ODISHA KRUSHNA CHANDRA POTHAL @ GANESH POTHAL VS	MANORANJAN PADHI VS	CT/0001110/2024 DAITARI /79 /2024 J.M.F.C.,KEONJHAR(Kendujhar)
37	D-BLAPL/27912/2024 BLAPL/9522/2024	STATE OF ODISHA MD. SADDAM VS	SATYASHREE MOHANTY VS	GR/0000953/2024 Maitri Vihar PS /352 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
38	D-BLAPL/28107/2024 BLAPL/9523/2024	STATE OF ODISHA LAXMIKANTA MOHAPATRA VS	MANAS KUMAR CHAND VS	TR/0000452/2024 KHURDA SADAR /187 /2024 S.D.J.M.,KHURDA(Khordha)
39	D-BLAPL/26820/2024 BLAPL/9524/2024	STATE OF ODISHA DHARAMA @ DHARAMA SINGH PATEL VS	RABINDRA NATH PRUSTY VS	GR/0000675/2024 SINAPALI /233 /2024 J.M.F.C.,SINAPALI(Nuapada)
40	D-BLAPL/27558/2024 BLAPL/9525/2024	STATE OF ODISHA NANDA SOURA VS	SOUMYA KANTA TRPATHY VS	CT/0000231/2024 MATHILI /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
41	D-BLAPL/27849/2024 BLAPL/9526/2024	STATE OF ODISHA SUMANTA MAHANANDA VS	JNYANANANDA PANDA VS	Spl/0000100/2022 MUDANPUR RAMPUR /148 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala
42	D-BLAPL/28100/2024 BLAPL/9527/2024	STATE OF ODISHA MIHIR RANJAN NAYAK VS	SUSANTA KUMAR DASH VS	Spl/0000066/2024 SAHID NAGAR P.S. /390 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
43	D-BLAPL/27740/2024 BLAPL/9528/2024	STATE OF ODISHA JAYDEB MANDAL @ JAYDEV MANDAL VS	UMAKANTA BARIK VS	TR/0000464/2024 RAIGHAR /96 /2024 ADJ,UMERKOTE(Nabarangapur)
44	D-BLAPL/28090/2024 BLAPL/9529/2024	STATE OF ODISHA ARJUNA BHOI VS	NIKUNJA KUMAR ROUT VS	CT/0000036/2024 PAHALA /357 /2024 J.M.F.C.,BHUBANESWAR(Khordha)
45	D-BLAPL/27783/2024 BLAPL/9530/2024	STATE OF ODISHA ANANTA SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GR/0001568/2024 / /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000054/2024

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46	D-BLAPL/27829/2024 BLAPL/9531/2024	AJOOB. S VS STATE OF ODISHA	SUSAMPAD HOTA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/000007/2024
47	D-BLAPL/28088/2024 BLAPL/9532/2024	LUCKY @ NILAMADHAB NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /88 /2024 J.M.F.C.,MOHANA(Gajapati) GR/0000113/2024
48	D-BLAPL/27969/2024 BLAPL/9533/2024	AKASH PADHI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /447 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000066/2024
49	D-BLAPL/28085/2024 BLAPL/9534/2024	RUDRAM SATHEESH VS STATE OF ODISHA	SNEHASISH BEHERA VS	KALIMELA /119 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000068/2022
50	D-BLAPL/25395/2024 BLAPL/9535/2024	NIRANJAN MAHARANA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /731 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000043/2024
51	D-BLAPL/28073/2024 BLAPL/9536/2024	BALARAM BEHERA @ BALABHADRA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /194 /2017 J.M.F.C.,SORO(Baleshwar) CT/0000347/2017
52	D-BLAPL/27974/2024 BLAPL/9537/2024	JITU @ JITENDRA SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	FATEGARH /141 /2024 JMFC, BHAPUR(Nayagarh) GR/0000132/2024
53	D-BLAPL/28050/2024 BLAPL/9538/2024	KANDRA GAMANGO @ JANASA GAMANGO VS STATE OF ODISHA	S.S.RAY (2) VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
54	D-BLAPL/27314/2024 BLAPL/9539/2024	MELA NARENDRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /18 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000006/2024
55	D-BLAPL/28042/2024 BLAPL/9540/2024	ANANDA BEER @ BEERO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUNUPUR /182 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000096/2024
56	D-BLAPL/27638/2024 BLAPL/9541/2024	PAPU @ SUSANTA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /231 /2020 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000753/2020
57	D-BLAPL/27986/2024	CHANDAN SETHI @ KALI	HARAPRASAD SAHU	BADABAZAR /275 /2024

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	BLAPL/9542/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000064/2024
58	D-BLAPL/27960/2024 BLAPL/9543/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /334 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/000945/2024
59	D-BLAPL/26028/2024 BLAPL/9544/2024	PUJA MOHANTY @ PUJARINI @ JITA NAYAK VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	NARASINGHPUR /150 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CT/000305/2024
60	D-BLAPL/28000/2024 BLAPL/9545/2024	SIBA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /671 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001275/2024
61	D-BLAPL/27022/2024 BLAPL/9546/2024	CHANDAN UIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /251 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/000030/2024
62	D-BLAPL/27262/2024 BLAPL/9547/2024	KARTIKESWAR BARIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	SONEPUR /105 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000009/2024
63	D-BLAPL/27503/2024 BLAPL/9548/2024	BHIM SINGH VS STATE OF ODISHA	SUJATA JENA VS	DUNGURIPALI /61 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000014/2023
64	D-BLAPL/27934/2024 BLAPL/9549/2024	MANGALU MUKHI @ MANGULU MUKHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARIPADA TOWN /469 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/000049/2024
65	D-BLAPL/28025/2024 BLAPL/9550/2024	BINOD KUMAR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/000029/2024
66	D-BLAPL/27388/2024 BLAPL/9551/2024	SUBHRANSU SEKHAR PATRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	CHHEND /161 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002107/2024
67	D-BLAPL/27222/2024 BLAPL/9552/2024	JAYANTA MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /317 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/000395/2024
68	D-CMAPL/37980/2024 CMAPL/304/2024	SARBESWAR ROUT VS	SANATAN DAS VS	// ()

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69	D-CMAPL/38486/2024 CMAPL/305/2024	SUKUMARI DEI DALI MOHARANA @ DALI DEI VS SATYABHAMA DEI	SUBHAM SHARMA VS	// // ()
70	D-CMAPL/35749/2024 CMAPL/306/2024	JOGENDRA MAHARANA VS STATE OF ODISHA	ADV. VS	// // ()
71	D-CMP/39966/2024 CMP/1052/2024	GOURANGA CHARAN SAMANTARAI VS SURA PRATAP ROUTRAY	ABINASH ROUTRAY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) Tc/000004/2012
72	D-CMP/39862/2024 CMP/1053/2024	STATE BANK OF INDIA VS K.ALIVENI	PRADIPTA KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUR RFA/0000046/2020
73	D-CMP/39690/2024 CMP/1054/2024	KHAGESWAR DAS VS DILLIP DAS	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/0000042/2016
74	D-CMP/39700/2024 CMP/1055/2024	BANDANA DASH VS RAGHUNATH BADATIYA	AMIT PRASAD BOSE VS	// ADDL SESSIONS JUDGE, KHALLIKOTE Fao/0000005/2023
75	D-CMP/40046/2024 CMP/1056/2024	KASTURIKA CHHOTARAY VS KIRANBALA CHHOTARAY	SMITA RANJAN PATNAIK VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000274/2018
76	D-CMP/40044/2024 CMP/1057/2024	MANISH KUMAR AGARWALLA VS SHALINI AGARWALLA	SOUMYAJYOTI BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000013/2021
77	D-CONTC/39816/2024 CONTC/6890/2024	SUSHIL KUMAR MOHANTA VS SALINI PANDIT, IAS	ADV. VS	// // ()
78	D-CONTC/39818/2024 CONTC/6891/2024	AMARJIT MAHAPATRA VS VIR VIKRAM YADAV, PRINCIPAL SECY, WORKS DEPT.	ADV VS	// // ()
79	D-CONTC/39846/2024 CONTC/6892/2024	PUJA NAIK VS BIRENDRA PRASAD, PROJECT OFFICER,NANDIA COLLIERY	ADV. VS	// // ()

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80	D-CONTC/34310/2024 CONTC/6893/2024	DIBAKAR SAHOO VS ASWATHY S., IAS	PRAVAT KUMAR PANDA VS	// 0 //
81	D-CONTC/36928/2024 CONTC/6894/2024	KAMALA SAHOO VS MANMANTH NATH MISHRA, D.G.M,(ELECTRICAL),JEYPORE,KORAPUT	B.K.MOHANTY VS	// 0 //
82	D-CONTC/38589/2024 CONTC/6895/2024	DEBAHARI RAUL VS DR. SABITA ACHARYA,V.C, UTKAL UNIVERSITY	ADV. VS	// 0 //
83	D-CONTC/39110/2024 CONTC/6896/2024	CHITRASEN PRADHAN VS PINAKI MISHRA, IPS	ADV. VS	// 0 //
84	D-CONTC/39842/2024 CONTC/6897/2024	MURALI BISWAL VS NIRANJAN NAYAK, SPL. L.A.O, HIRAKUD DAM PROJECT	ADV. VS	// 0 //
85	D-CONTC/40034/2024 CONTC/6898/2024	SWATISHREE SINGH VS BISHNUPADA SETHI	ADV. VS	// 0 //
86	D-CONTC/40038/2024 CONTC/6899/2024	SARITA BEHERA VS BISHNUPADA SETHI	ADV. VS	// 0 //
87	D-CONTC/40050/2024 CONTC/6900/2024	JHARU BISWAL VS YAGNASENI NAIK, IIC.LOISINGHA P.S	TRILOCHAN NANDA VS	// 0 //
88	D-CONTC/40052/2024 CONTC/6901/2024	SANJIB KUMAR SENAPATI VS SUBHADRA MUNDIKA, TAHASILDAR,RAIKIA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
89	D-CONTC/40058/2024 CONTC/6902/2024	DHRUBA CHARAN KISSAN VS VIBHU NAYAR, IAS	DIGAMBARA MISHRA VS	// 0 //
90	D-CONTC/40115/2024 CONTC/6903/2024	JAYANTI SUTAR VS MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALAPADA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
91	D-CONTC/40150/2024	SASMITA BEHERA	ADV.	//

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	CONTC/6904/2024	VS ARAVIND AGARWAL, IAS	VS	() //
92	D-CONTC/40281/2024 CONTC/6905/2024	HAREKRUSHNA DEHURIA VS SASWATA MISHRA, IAS	ADV. VS	// () //
93	D-CONTC/40282/2024 CONTC/6906/2024	URBASI DEI VS SASWATA MISHRA, IAS	ADV. VS	// () //
94	D-CONTC/34638/2024 CONTC/6907/2024	SURENDRANATH SAHOO VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTRAY EDUCATION	ADV. VS	// () //
95	D-CONTC/34639/2024 CONTC/6908/2024	TUNA NAYAK VS DEEPAK KUMAR PATNAIK, PRINCIPAL, GOVT. COLLEGE,KORAPUT	ADV. VS	// () //
96	D-CONTC/34640/2024 CONTC/6909/2024	SARAT CHANDRA OJHA VS PRITIPARNA MISHRA, OAS-I(J.B)	ADV. VS	// () //
97	D-CONTC/40280/2024 CONTC/6910/2024	SURESH KUMAR PATEL VS SASWATA MISHRA, IAS	ADV. VS	// () //
98	D-CONTR/27790/2024 CONTR/32/2024	SANGRAM KISHORE SAMAL VS SWARNALATA MINZ, IIC SIMULIA P.S	ADV. VS	//0 () //
99	D-CRLA/25624/2024 CRLA/916/2024	JUMA KHAN@RAJA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PIPLI /104 /2018 ADHOC ADDL. DISTRICT AND SESSION TR/0000080/2023
100	D-CRLA/25879/2024 CRLA/917/2024	GADADHARA@SADHU MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /32 /2010 ASST. SESSIONS JUDGE(W.C.),KHURDA ST/0000054/2010
101	D-CRLA/26094/2024 CRLA/918/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	TUMUDIBANDHA /86 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000131/2024
102	D-CRLA/26973/2024 CRLA/919/2024	CHEPAN MUKHI VS	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /141 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu

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103	D-CRLA/27072/2024 CRLA/920/2024	STATE OF ODISHA PRASANTA KAMELA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	Spl/0000324/2022 OLATPUR /89 /2016 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
104	D-CRLA/27151/2024 CRLA/921/2024	KIRAN@AYUSH JAGAT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	Spl/0000095/2017 HIRAKUD /17 /2018 SPL.JUDGE SAMBALPUR(Sambalpur)
105	D-CRLA/27514/2024 CRLA/922/2024	STATE OF ODISHA JYOTIRMAYA SAMAL VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	Spl/0000039/2018 BADAGODA P.S. /306 /2021 AD HOC ADDITIONAL SESSIONS JUDGE
106	D-CRLA/27545/2024 CRLA/923/2024	STATE OF ODISHA KULAMANI SWAIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	TR/0000400/2021 FATEGARH /44 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh)
107	D-CRLA/27458/2024 CRLA/924/2024	STATE OF ODISHA MALAY KUMAR BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	TR/0000114/2022 MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack)
108	D-CRLA/27530/2024 CRLA/925/2024	STATE OF ODISHA AMARA BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	ST/0000032/2021 THAKURGARH /5 /2016 ADDL. SESSION JUDGE,ATHAMALIK(A
109	D-CRLA/27886/2024 CRLA/926/2024	STATE OF ODISHA BIKRAM KISHORE MAHAKUD VS STATE OF ODISHA	AKASH BHUYAN VS	CT/0000080/2017 RAJKANIKA /79 /2010 SPECIAL JUDGE,KENDRAPARA(Kendrap
110	D-CRLA/28418/2024 CRLA/927/2024	STATE OF ODISHA GANESWAR BHOL VS STATE OF ODISHA(VIG.)	BIBHUTI RANJAN MOHANTY VS	ST/0000217/2011 KORAPUT VIGILANCE /23 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput)
111	D-CRLLP/27155/2024 CRLLP/44/2024	RAILWAY PROTECTION FORCE VS SUSANT KUMAR JENA	UDIT RANJAN JENA, CENTRAL GOVT. COUNSEL VS	GR/0000023/2011 //0 J.M.F.C.,JAJPUR ROAD(Jajapur)
112	D-CRLMA/27812/2024 CRLMA/165/2024	SEVEN HILLS ESTATES FLAT OWNERS ASSOCIATION VS STATE OF ODISHA	ANUPAM RATH VS	2(C)CC/0000123/2009 EOW,BHUBANESWAR /18 /2016 PRESIDING OFFICER,DESIGNATED CO
113	D-CRLMA/27546/2024 CRLMA/166/2024	STATE OF ODISHA KRUSHNA CHANDRA ARSAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CT/0000016/2016 //0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000028/1992

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114	D-CRLMC/26121/2024 CRLMC/3603/2024	T.MANIKANTA VS STATE OF ODISHA	S.S.RAO (SR. ADV.) VS	JEYPORE TOWN /137 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000500/2024
115	D-CRLMC/27819/2024 CRLMC/3604/2024	SANJEEP KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000207/2015
116	D-CRLMC/27370/2024 CRLMC/3605/2024	MOTISINGH DORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /162 /2022 J.M.F.C.,MATHILI(Malkangiri) CT/0000122/2022
117	D-CRLMC/28311/2024 CRLMC/3606/2024	BAIBHAV MISHRA VS STATE OF ODISHA	PRASENJEET MOHAPATRA VS	CAPITAL P.S. /304 /2017 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003244/2017
118	D-CRLMC/28047/2024 CRLMC/3607/2024	DR. TAPAN KUMAR SATAPATHY VS STATE OF ODISHA	ANIRUDHA DAS VS	MANGALA BAG /163 /2019 J.M.F.C,CUTTACK(Cuttack) ICC/0000021/2024
119	D-CRLMC/28115/2024 CRLMC/3608/2024	ASHOK KUMAR NAYAK@ASHOK NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPECIAL CRIME UNIT /15 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000609/2023
120	D-CRLMC/28117/2024 CRLMC/3609/2024	DEEPAK GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SHERAGADA /265 /2022 J.M.F.C.SERAGARA(Ganjam) GR/0000312/2022
121	D-CRLMC/28153/2024 CRLMC/3610/2024	MADAN MOHAN PODH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /34 /2021 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000007/2021
122	D-CRLMC/27383/2024 CRLMC/3611/2024	PABITRA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /144 /2015 J.M.F.C.,BARAMBA(Cuttack) GR/0000144/2015
123	D-CRLMC/28124/2024 CRLMC/3612/2024	ASUTOSH MISTRY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
124	D-CRLMC/27854/2024 CRLMC/3613/2024	CHITTARANJAN MAHANTA @CHITARANAJAN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /134 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000295/2016
125	D-CRLMC/27991/2024	AJAYA KUMAR PATTNAIK	DEBASIS TRIPATHY	MOTANGA /178 /2023

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	CRLMC/3614/2024	VS STATE OF ODISHA	VS	J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000246/2023
126	D-CRLMC/28155/2024 CRLMC/3615/2024	SANJEEV KUMAR RAY@FAKIRA RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /35 /2021 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000280/2021
127	D-CRLMC/26949/2024 CRLMC/3616/2024	BUDHIRAM NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TIHIDI /402 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0002319/2023
128	D-CRLMP/24798/2024 CRLMP/1297/2024	CHINTAMANI BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //
129	D-CRLMP/26674/2024 CRLMP/1298/2024	BIKASH PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	GHATAGAON /119 /2024 () //
130	D-CRLMP/25097/2024 CRLMP/1299/2024	KABITA MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //
131	D-CRLMP/26634/2024 CRLMP/1300/2024	ANITA PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MADHUPATNA /311 /2022 () //
132	D-CRLMP/26976/2024 CRLMP/1301/2024	RAMACHANDRA SONI VS RITU RANI SARAF	LAXMINARAYAN PATEL VS	// JUDGE, FAMILY COURT, SAMBALPUR CMC/0000013/2023
133	D-CRLMP/25664/2024 CRLMP/1302/2024	MANGARAJ JENA VS DEPUTY COMMISSIONER OF POLICE, BBSR	A.N.SWAIN VS	// () //
134	D-CRLMP/27653/2024 CRLMP/1303/2024	ANJAN KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
135	D-CRLMP/25279/2024 CRLMP/1304/2024	SAKTI KUMAR RANA @ SHAKTI KUMAR RANA VS GITANJALI DASH	BYOMAKESH TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000077/2019
136	D-CRLMP/27706/2024 CRLMP/1305/2024	USHARANI BEHERA VS	RAMDAS ACHARY VS	G.UDAYAGIRI /130 /2022 ()

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137	D-CRLREV/25292/2024 CRLREV/512/2024	STATE OF ODISHA BIPLABA JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// JAJPUR VIGILANCE /69 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000034/2017
138	D-CRLREV/26452/2024 CRLREV/513/2024	JYOSNA@JYOTSNA SINGH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BARGAON /11 /2015 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000020/2016
139	D-CRLREV/27637/2024 CRLREV/514/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /27 /2021 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000123/2023
140	D-CRLREV/27937/2024 CRLREV/515/2024	AMANAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000001/2024
141	D-CRLREV/28012/2024 CRLREV/516/2024	ANIL KANTA BEDANTA VS STATE OF ODISHA	BASUDEV PUJARI VS	BASELI SAHI PS /98 /2024 SPECIAL JUDGE, PURI(Puri) CRMC/0000010/2024
142	D-CRLREV/28013/2024 CRLREV/517/2024	JAYADEV PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	BASELI SAHI PS /98 /2024 SPECIAL JUDGE, PURI(Puri) CRMC/0000009/2024
143	D-CRLREV/28131/2024 CRLREV/518/2024	ARTA BANDHU GHADEI VS THE BRANCH MANAGER, KEONJHAR CO- OPERATIVE BANK LTD., KEONJHAR	LALITENDU BHUYAN VS	//0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh CRA/0000010/2022
144	D-CRLREV/26542/2024 CRLREV/519/2024	BABUL SINGH@BABAL SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	K.BALANG /35 /2024 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000008/2024
145	D-CRLREV/27074/2024 CRLREV/520/2024	SURYAKANTA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	TALCHER TOWN /635 /2024 A.D.J.,ANGUL(Anugul) CRA/0000006/2024
146	D-CRP/37750/2024 CRP/35/2024	DILLIP KUMAR PATRA VS RASMITA PATRA	SAMIR KUMAR MISHRA(SR.ADV.) VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RVWPET/0000001/2024
147	D-CRP/36606/2024 CRP/36/2024	JAMIA MASJID, BHANJANAGAR VS IMRAN MOHAMMAD	LAMBODOR ACHARI VS	// PRESIDING OFFICE,WAQF TRIBUNAL,C Oa/0000002/2021

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148	D-FAO/35645/2024 FAO/444/2024	MANAGER,CLAIMS CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,BHUBANESHWAR VS TILU PRADHAN	SARBESWAR ROY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000006/2023
149	D-FAO/40077/2024 FAO/445/2024	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS BRAJAKISHOR DAS	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000423/2017
150	D-FAO/35685/2024 FAO/446/2024	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY.LTD ,BBSR VS PRAVASINI PRADHAN	PRAKASH KUMAR MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000185/2015
151	D-MACA/35835/2024 MACA/934/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., JAJPUR VS PRAFULLA KUMAR JENA	SUBRAT SATPATHY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000076/2019
152	D-MACA/37077/2024 MACA/935/2024	NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS SUBRAT SUBUDHI	PRASANTA KUMAR MISHRA(1) VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000104/2021
153	D-MACA/38474/2024 MACA/936/2024	D.M.,UNITED INDIA INSURANCE CO. LTD.,SUNDARGARH VS GAJENDRA NAIK	RAMESH CHANDRA SAHOO I VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000042/2018
154	D-MACA/39986/2024 MACA/937/2024	PRASAMITA PADHY VS SURYA NARAYAN NAIK	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000067/2021
155	D-MACA/37705/2024 MACA/938/2024	G.PRABHAVATI @ PRAVATI VS GAYATRI DASH	BIRANCHI NARAYAN RATH VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000266/2015
156	D-MACA/33743/2024 MACA/939/2024	MANAGER LEGAL(TP CELL),M/S TATA AIG GENERAL INSURANCE CO.LTD. VS JALADHAR DALAI	AVIJIT PATNAIK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001287/2019
157	D-MACA/34401/2024 MACA/940/2024	M/S SHRIRAM GENERAL INSURANCE CO. LTD.,SUNDARGARH VS SARBESWAR CHHOTRAY	ANUPAM DASH VS	// 1ST M.A.C.T.,SUNDARGARH(Sundargarh) Mac/0000096/2022
158	D-MACA/34404/2024 MACA/941/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., BBSR VS GEETANJALI BANKA	ANUPAM DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000010/2017
159	D-MATA/37552/2024	BARSHARANI SADANGI	MAHADEV SAHU	//

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	MATA/342/2024	VS UDDHABA SADANGI	VS	JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/000044/2022
160	D-MATA/40177/2024 MATA/343/2024	BIDYUT PRAVA MISHRA VS MIHIR PRASAD DASH	SUBHASHIS MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000460/2009
161	D-OTAPL/38904/2024 OTAPL/40/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS M/S. KAI INTERNATIONAL PVT LTD.	TUSHAR KANTI SATAPATHY, SR.S.C (GST, C.T. AND CUSTOMS) VS	(//
162	D-RPFAM/40043/2024 RPFAM/266/2024	SATYA SHREE ACHARYA VS SWARNALAXMI PANDA	RAMANI KANTA PATTANAIAK VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000036/2020
163	D-RPFAM/40301/2024 RPFAM/267/2024	SUBHAJANI MOHANTY VS SUJIT KUMAR MOHANTY	GYANALOKA MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000090/2021
164	D-RSA/31685/2024 RSA/333/2024	LALATENDU PATRA VS LALITENDU PATRA	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR RFA/0000158/2022
165	D-RSA/35035/2024 RSA/334/2024	BAGULI@BENGULI@BINODINI KHATEI@PATEL VS SUBASH KHATEI	NIRANJAN PRASAD PATRA VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR RFA/0000056/2017
166	D-RSA/36209/2024 RSA/335/2024	NIRMAL CHANDRA MUDULI VS SARAT CHANDRA MUDULI	TRILOCHAN PANIGRAHI VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000042/2022
167	D-RVWPET/35766/2024 RVWPET/218/2024	PANCHAYAT GIRL'S HIGH SCHOOL ,KENDRAPARA VS PRINCIPAL SECRETARY TO GOVT. REVENUE AND D.M. DEPARTMENT, ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// (//
168	D-RVWPET/35744/2024 RVWPET/219/2024	SANATAN DIXIT VS PARAMESWAR DWIBEDI	DWARIKA PRASAD MOHANTY VS	// (//
169	D-RVWPET/37203/2024 RVWPET/220/2024	PURUSOTTAM SWAIN VS STATE OF ODISHA	BINI MISHRA VS	// (//
170	D-RVWPET/39806/2024 RVWPET/221/2024	SAROJ KUMAR DAS VS	ADV. VS	// (

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171	D-TRP(C)/39967/2024 TRP(C)/287/2024	STATE OF ODISHA PRIYATAMA DAS VS SANJIT KUMAR BEHERA	GOPINATH SETHI VS	// // JUDGE FAMILY COURT, BARIPADA(Ma CP/0000261/2023
172	D-TRP(C)/40219/2024 TRP(C)/288/2024	RINKY NAIK VS BIKASH KUMAR NAIK	MANOJ KUMAR PANDA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000058/2024
173	D-TRP(C)/40235/2024 TRP(C)/289/2024	RAJALAXMI PANDA VS SIBA NARAYAN	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000264/2024
174	D-TRP(C)/36312/2024 TRP(C)/290/2024	SUNITA SATAPATHY VS SRIDHAR SATAPATHY	JNYANANANDA PANDA VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAO CS/0000002/2023
175	D-WA/37199/2024 WA/2543/2024	STATE OF ODISHA VS SHYAM SUNDAR DORA	RABI NARAYAN MISHRA,A.G.A. VS	// () //
176	D-WA/37911/2024 WA/2544/2024	STATE OF ODISHA VS SAROJ KUMAR BISWAL	UTTAM KUMAR SAHOO,A.G.A. VS	// () //
177	D-WA/37965/2024 WA/2545/2024	STATE OF ODISHA VS ASHOK KUMAR MISHRA	A.G.A. VS	// () //
178	D-WA/39956/2024 WA/2546/2024	STATE OF ODISHA VS SABITA MADALA	SANGRAM JENA, A.G.A. VS	// () //
179	D-WA/39959/2024 WA/2547/2024	STATE OF ODISHA VS MADHUSMITA DAS	BIPLAB MOHANTY, A.G.A. VS	// () //
180	D-WA/39963/2024 WA/2548/2024	STATE OF ODISHA VS S. NAGAMANI	BIPLAB MOHANTY, A.G.A. VS	// () //
181	D-WA/40021/2024 WA/2549/2024	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	AJAYA KUMAR NANDA,A.G.A VS	// () //

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182	D-WA/39957/2024 WA/2550/2024	STATE OF ODISHA VS MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, GHANTIKHAL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
183	D-WA/39962/2024 WA/2551/2024	STATE OF ODISHA VS JIBAN JYOTI PATNAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
184	D-WA/40024/2024 WA/2552/2024	STATE OF ODISHA VS DEBENDRA KUMAR SAHU	AJAYA KUMAR NANDA,A.G.A VS	// 0 //
185	D-WA/40055/2024 WA/2553/2024	STATE OF ODISHA VS NARAYAN CHANDRA DAS	SANGRAM JENA, A.G.A. VS	// 0 //
186	D-WA/40084/2024 WA/2554/2024	STATE OF ODISHA VS PADMAJA MANJARI LENKA	PURNA CHANDRA DAS,A.S.C VS	// 0 //
187	D-WA/40107/2024 WA/2555/2024	STATE OF ODISHA VS BIKASH BEHERA	SANJAY RATH,A.S.C VS	// 0 //
188	D-WA/37986/2024 WA/2556/2024	STATE OF ODISHA VS TILOTTAMA NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
189	D-WP(C)/39990/2024 WP(C)/23391/2024	TRIPURA MOHINI JENA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
190	D-WP(C)/39168/2024 WP(C)/23392/2024	SIMA DUNGUNG VS INDIAN OIL CORPORATION LTD., MUMBAI	BIBEKANANDA BHUYAN VS	// 0 //
191	D-WP(C)/39165/2024 WP(C)/23393/2024	JAHARLAL MOHANTY VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //
192	D-WP(C)/39782/2024 WP(C)/23394/2024	ARNAPURNA PARIDA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
193	D-WP(C)/39349/2024	SAILABALA JENA	UMA CHARAN MISHRA	//

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	WP(C)/23395/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39833/2024 WP(C)/23396/2024	G AJIT KUMAR REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
195	D-WP(C)/39592/2024 WP(C)/23397/2024	SUMIT RANJAN SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
196	D-WP(C)/39839/2024 WP(C)/23398/2024	BIJAYLAXMI SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
197	D-WP(C)/39736/2024 WP(C)/23399/2024	LINGARAJ GAHIR VS COMMNR OF ENDOWMENTS, KHURDA	BIBEKANANDA BHUYAN VS	// 0 //
198	D-WP(C)/39900/2024 WP(C)/23400/2024	USHARANI DAS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
199	D-WP(C)/39663/2024 WP(C)/23401/2024	RASHMITA PARIDA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
200	D-WP(C)/38393/2024 WP(C)/23402/2024	SHRIKANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
201	D-WP(C)/39772/2024 WP(C)/23403/2024	M/S. SAMANTARAJ FILMS PVT LTD., CUTTACK VS SUPERINTENDENT, CUTTACK-1, CENTRAL CIRCLE	KAJAL SAHOO VS	// 0 //
202	D-WP(C)/39770/2024 WP(C)/23404/2024	M/S. SAMANTARAY CONSTRUCTION COMPANY PVT LTD.,CUTTACK VS STATE TAX OFFICER CUTTACK, 1 CENTRAL CIRCLE	KAJAL SAHOO VS	// 0 //
203	D-WP(C)/39203/2024 WP(C)/23405/2024	JUDHISTIR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
204	D-WP(C)/40237/2024 WP(C)/23406/2024	SUMIT KUMAR SATAPATHY VS	IPSIT AUROBINDO ACHARYA VS	// 0

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205	D-WP(C)/37838/2024 WP(C)/23407/2024	STATE OF ODISHA RAKSHYARAM BAG VS	ABINASH PATTJOSHI VS	// // 0
206	D-WP(C)/39089/2024 WP(C)/23408/2024	STATE OF ODISHA B.NAGARAJ ACHARYA VS	ANIL KUMAR DAS VS	// // 0
207	D-WP(C)/39906/2024 WP(C)/23409/2024	STATE OF ODISHA P.RAJESH REDDY VS	SATYANARAYAN MOHAPATRA VS	// // 0
208	D-WP(C)/37842/2024 WP(C)/23410/2024	STATE OF ODISHA SK AYUB @ SK AYUBHUSSAIN VS	NIRANJAN SINGH (1) VS	// // 0
209	D-WP(C)/38598/2024 WP(C)/23411/2024	STATE OF ODISHA HRUSIKESH MALIK VS	SANTOSH KUMAR SWAIN VS	// // 0
210	D-WP(C)/39984/2024 WP(C)/23412/2024	STATE OF ORISSA NILAKANTHA NAYAK VS	LALATENDU SAMAL VS	// // 0
211	D-WP(C)/39099/2024 WP(C)/23413/2024	STATE OF ODISHA SANDHYARANI DEVI VS	BIRAJA PRASANNA DAS VS	// // 0
212	D-WP(C)/39908/2024 WP(C)/23414/2024	STATE OF ODISHA ODISHA SECONDARY SPECIAL EDUCATION TEACHERS ASSOCIATION (OSSETA), PURI VS	PURMA CHARAN MISHRA VS	// // 0
213	D-WP(C)/39997/2024 WP(C)/23415/2024	STATE OF ODISHA SOUBHAGYA KUMAR SAHOO VS	PRASANNA KUMAR MISHRA VS	// // 0
214	D-WP(C)/39154/2024 WP(C)/23416/2024	THE COLLECTOR AND D.M. DHENKANAL BALARAM KAR VS	DR.PURUSOTTAM CHULI VS	// // 0
215	D-WP(C)/39249/2024 WP(C)/23417/2024	STATE OF ODISHA ANASUYA DEVI VS	BIREN SANKAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/39158/2024 WP(C)/23418/2024	R.RAJENDRA PRASAD VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
217	D-WP(C)/40106/2024 WP(C)/23419/2024	NABAKISHORE NANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
218	D-WP(C)/39197/2024 WP(C)/23420/2024	FIROJ PARIDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
219	D-WP(C)/38365/2024 WP(C)/23421/2024	RENUBALA BEHERA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
220	D-WP(C)/39790/2024 WP(C)/23422/2024	SANTOSH KUMAR PAHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
221	D-WP(C)/39450/2024 WP(C)/23423/2024	JAYANTA KUMAR MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
222	D-WP(C)/29763/2024 WP(C)/23424/2024	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
223	D-WP(C)/39682/2024 WP(C)/23425/2024	KAMALA ROUT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
224	D-WP(C)/36217/2024 WP(C)/23426/2024	AVINASH KUMAR SINGH VS AO, CANARA BANK, CUTTACK ARM BRANCH	BYOMAKESH TRIPATHY VS	// 0 //
225	D-WP(C)/39452/2024 WP(C)/23427/2024	CHANDAN PATTANAİK VS ADITYA BIRLA HOUSING FINANCE LTD, GUJRAT	PABITRA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/39751/2024 WP(C)/23428/2024	SATYANANDA KABI VS ADDITIONAL COMMISSIONER OF GST (APPEALS), BBSR	RAMESH CHANDRA JENA VS	// 0 //
227	D-WP(C)/39254/2024	GUDLA SATISH	ANKITA MUKHERJI	//

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	WP(C)/23429/2024	VS COLLECTOR, KORAPUT	VS	0 //
228	D-WP(C)/37626/2024 WP(C)/23430/2024	LAXMAN BEHERA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
229	D-WP(C)/38906/2024 WP(C)/23431/2024	MANJULATA PAL VS STATE OF ODISHA	ABAKASH NANDA VS	// 0 //
230	D-WP(C)/36804/2024 WP(C)/23432/2024	PURNALATA BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
231	D-WP(C)/38377/2024 WP(C)/23433/2024	ABANIKANTA PARIDA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
232	D-WP(C)/40256/2024 WP(C)/23434/2024	MADHU DHANGADA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
233	D-WP(C)/40163/2024 WP(C)/23435/2024	MOHASHAKTI FORGING PVT. LTD., KHURDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
234	D-WP(C)/40001/2024 WP(C)/23436/2024	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
235	D-WP(C)/38916/2024 WP(C)/23437/2024	BISWARAJ HARICHANDAN VS REGISTAR BIJU PATTANAIAK UNIVERSITY OF TECHNOLOGY, ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
236	D-WP(C)/39972/2024 WP(C)/23438/2024	SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
237	D-WP(C)/40196/2024 WP(C)/23439/2024	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
238	D-WP(C)/38824/2024 WP(C)/23440/2024	HAREKRISHNA MEHER VS	SUKANTA KUMAR MISHRA VS	// 0

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239	D-WP(C)/39471/2024 WP(C)/23441/2024	STATE OF ODISHA HOTEL R.P. PALACE IMFL ON SHOP, BBSR VS	SARAT KUMAR GAJENDRA VS	// // ()
240	D-WP(C)/39552/2024 WP(C)/23442/2024	STATE OF ODISHA SASHIDHAR SARPATIA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
241	D-WP(C)/38964/2024 WP(C)/23443/2024	STATE OF ORISSA BIKAS SAHOO VS	KABIRAJ PRADHAN VS	// // ()
242	D-WP(C)/40153/2024 WP(C)/23444/2024	STATE OF ODISHA KARTIK SUNDARAY @ KARTIKA SUNDARAY VS	BHAKTA BHUSAN BARIK VS	// // ()
243	D-WP(C)/40167/2024 WP(C)/23445/2024	KABERI SUNDARAY SRIRAM CARRIERS, GANJAM VS	ANJAN KUMAR BISWAL VS	// // ()
244	D-WP(C)/38974/2024 WP(C)/23446/2024	STATE OF ODISHA MANJULATA MANDAL VS	PRATIK DASH VS	// // ()
245	D-WP(C)/39615/2024 WP(C)/23447/2024	KANCHANBALA MAHANA LAXMIDHAR SWAIN VS	KRISHNA CHANDRA SAHU VS	// // ()
246	D-WP(C)/39432/2024 WP(C)/23448/2024	STATE OF ODISHA TRILOCHAN BHOI VS	ASHOK KUMAR ROUT VS	// // ()
247	D-WP(C)/39082/2024 WP(C)/23449/2024	STATE OF ODISHA SAKHILATA SAHOO VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
248	D-WP(C)/39947/2024 WP(C)/23450/2024	STATE OF ODISHA SATYA SANKAR RAJ VS	BISWABIHARI MOHANTY VS	// // ()
249	D-WP(C)/40069/2024 WP(C)/23451/2024	STATE OF ODISHA SURESH CHANDRA TRIPATHY VS	PRANAB RANJAN CHHATOI VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/39826/2024 WP(C)/23452/2024	JAGJIVAN RAM LAW COLLEGE VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
251	D-WP(C)/39619/2024 WP(C)/23453/2024	SANDHYA RANI MAHARANA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
252	D-WP(C)/39640/2024 WP(C)/23454/2024	SRIHARI MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/40071/2024 WP(C)/23455/2024	HARE KRUSHNA MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
254	D-WP(C)/40022/2024 WP(C)/23456/2024	SARMILA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
255	D-WP(C)/40054/2024 WP(C)/23457/2024	JANAKAR PATRA VS ANIL KUMAR LAHOTI	ABHIRAM SWAIN VS	// 0 //
256	D-WP(C)/36058/2024 WP(C)/23458/2024	SOURIBALA PALAI VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
257	D-WP(C)/39637/2024 WP(C)/23459/2024	HARINARAYANA SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	D-WP(C)/39036/2024 WP(C)/23460/2024	MILAN SINGH VS THE STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
259	D-WP(C)/39653/2024 WP(C)/23461/2024	BIBHUTI BHUSAN NAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
260	D-WP(C)/40464/2024 WP(C)/23462/2024	MONALISHA CONSTRUCTION, ANGUL VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
261	D-WP(C)/39166/2024	SOURENDRI NAIK @ SAIRINDRI NAIK	BIJAY KUMAR BEHERA	//

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	WP(C)/23463/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39038/2024 WP(C)/23464/2024	BIJAY KUMAR MEHER VS TAHASILDAR, BARPALI	DILIP KUMAR SAHU VS	// 0 //
263	D-WP(C)/39822/2024 WP(C)/23465/2024	PRAVAKAR SAHU VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
264	D-WP(C)/39063/2024 WP(C)/23466/2024	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
265	D-WP(C)/39689/2024 WP(C)/23467/2024	DR. JIBENDU KUMAR MANTRI VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
266	D-WP(C)/39998/2024 WP(C)/23468/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
267	D-WP(C)/40025/2024 WP(C)/23469/2024	BRAHMANANDA KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
268	D-WP(C)/39739/2024 WP(C)/23470/2024	SUKANTA KUMAR BEHERA VS UNION OF INDIA	SIDHARTH PRASAD DAS VS	// 0 //
269	D-WP(C)/40441/2024 WP(C)/23471/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
270	D-WP(C)/39081/2024 WP(C)/23472/2024	GEETANJALI SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
271	D-WP(C)/39221/2024 WP(C)/23473/2024	SANJUKTA MALIK VS COLLECTOR CUM D.M, BHADRAK	SURYAKANTA DASMOHAPATRA VS	// 0 //
272	D-WP(C)/40102/2024 WP(C)/23474/2024	JALADHAR DEHURY VS	AMIT PRASAD BOSE VS	// 0

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273	D-WP(C)/39192/2024 WP(C)/23475/2024	SUMITRA DEHURI @ MAJHI JUGAL KISHORE SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // ()
274	D-WP(C)/39918/2024 WP(C)/23476/2024	SUBHAS CHANDRA SAHOO VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// () //
275	D-WP(C)/39884/2024 WP(C)/23477/2024	KSHIROD KU MANSINGH VS BRANCH MANAGER TATA MOTORS FINANCE LTD.,BBSR BRANCH	JYOTIRMAYA SAHOO VS	// () //
276	D-WP(C)/40185/2024 WP(C)/23478/2024	BHIMASEN DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// () //
277	D-WP(C)/39852/2024 WP(C)/23479/2024	GOURA CHANDRA NALLA VS STATE OF ODISHA	GYANENDRA TRIPATHY VS	// () //
278	D-WP(C)/40078/2024 WP(C)/23480/2024	BIJAYA KRUSHNA TRIPATHY VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //
279	D-WP(C)/39167/2024 WP(C)/23481/2024	VIJAY KUMAR HALDAR VS JOINT COMMISSIONER (SURVEY AND SETTLEMENT)-CUM COLLECTOR, MALKANGIRI	MAHESWAR MOHANTY VS	// () //
280	D-WP(C)/40238/2024 WP(C)/23482/2024	DEBENDRA KUMAR ROUT VS STATE BANK OF INDIA, KHURDA	PRASANTA KUMAR NANDA VS	// () //
281	D-WP(C)/39691/2024 WP(C)/23483/2024	DR.BISWAJIT RATH VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
282	D-WP(C)/40080/2024 WP(C)/23484/2024	SUSHIL KUMAR DASH VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //
283	D-WP(C)/39844/2024 WP(C)/23485/2024	THE MANAGING COMMITTEE OF SARASWATIPUR FARMERS SERVICE COOPERATIVE SOCIETY SAHUPURI VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //

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284	D-WP(C)/39813/2024 WP(C)/23486/2024	MADHABANANDA MOHAPATRA VS STATE OF ODISHA	BIBHUDANANDA MUDULI VS	// 0 //
285	D-WP(C)/39177/2024 WP(C)/23487/2024	ANIRUDHA DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
286	D-WP(C)/39461/2024 WP(C)/23488/2024	DINESH KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
287	D-WP(C)/39483/2024 WP(C)/23489/2024	DHARMU DANSANA VS COMPETENT AUTHORITY CUM DEPUTY CHIEF ENGINEER CUM LAND ACQUISITION OFFICER, SE RAILWAY, JHARSUGUDA	LAXMINARAYAN PATEL VS	// 0 //
288	D-WP(C)/39473/2024 WP(C)/23490/2024	KANHU CHARAN LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
289	D-WP(C)/39513/2024 WP(C)/23491/2024	BAPUJI NAYAK VS MAHANADI COAL FIELDS LTD,ANGUL	SIDHARTH PRASAD DAS VS	// 0 //
290	D-WP(C)/40374/2024 WP(C)/23492/2024	PATITAPABAN SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
291	D-WP(C)/39475/2024 WP(C)/23493/2024	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
292	D-WP(C)/39206/2024 WP(C)/23494/2024	HARESH CHANDRA MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
293	D-WP(C)/40356/2024 WP(C)/23495/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
294	D-WP(C)/39563/2024 WP(C)/23496/2024	NIHAR RANJAN TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
295	D-WP(C)/39879/2024	MINATI BINDHANI	SUBHADUTTA ROUSTRAY	//

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	WP(C)/23497/2024	VS STATE OF ORISSA	VS	0 //
296	D-WP(C)/39501/2024 WP(C)/23498/2024	AMULYA KUMARI SWAIN VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
297	D-WP(C)/40357/2024 WP(C)/23499/2024	SRIDHARA DEO VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
298	D-WP(C)/39573/2024 WP(C)/23500/2024	KIRUTHIKA P VS COLLECTOR, KHURDA	BHASKAR CHANDRA PANDA VS	// 0 //
299	D-WP(C)/39883/2024 WP(C)/23501/2024	M/S. SAGAR TARANG RESORTS PVT. LTD., BBSR VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
300	D-WP(C)/37116/2024 WP(C)/23502/2024	GOBARDHAN RANA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
301	D-WP(C)/36877/2024 WP(C)/23503/2024	UMESH CHANDRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/40086/2024 WP(C)/23504/2024	BHIKARI CHARAN DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
303	D-WP(C)/40366/2024 WP(C)/23505/2024	HRUSHIKESH PATRO VS UTKAL GRAMEEN BANK, BALANGIR	LALATENDU SAMANTARAY VS	// 0 //
304	D-WP(C)/38113/2024 WP(C)/23506/2024	BIJAYA CHANDRA BAHINIPATI VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //
305	D-WP(C)/37801/2024 WP(C)/23507/2024	MAMATA BECK VS DISTRICT AND SESSION JUDGE, DEOGARH	SUDARSAN BEHERA VS	// 0 //
306	D-WP(C)/40105/2024 WP(C)/23508/2024	KULAMANI NAYAK VS	PRAVAT KUMAR NAYAK VS	// 0

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307	D-WP(C)/40399/2024 WP(C)/23509/2024	STATE OF ODISHA SIBA SANKAR BIHARY VS	ARUN KUMAR ACHARYA VS	// // ()
308	D-WP(C)/39912/2024 WP(C)/23510/2024	STATE OF ODISHA FAKIR KUANR VS	SOUGAT DASH VS	// // ()
309	D-WP(C)/38810/2024 WP(C)/23511/2024	STATE OF ODISHA GIRIJA SHANKAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	D-WP(C)/40108/2024 WP(C)/23512/2024	STATE OF ODISHA SUPERINTENDING ENGINEER ELECTRICAL CIRCLE , RAYAGADA VS	SURESH CHANDRA DASH VS	// // ()
311	D-WP(C)/40674/2024 WP(C)/23513/2024	SUKANT PATI BARADA PRASANA DAS VS	JAYANTA KUMAR PADHI VS	// // ()
312	D-WP(C)/37845/2024 WP(C)/23514/2024	UNION OF INDIA PRADEEP KUMAR SINGH VS	SATYAJIT MUKHERJEE VS	// // ()
313	D-WP(C)/39932/2024 WP(C)/23515/2024	R.D.C.(NORTHERN DIVISION), SAMBALPUR ROJALIN KUANR VS	SOUGAT DASH VS	// // ()
314	D-WP(C)/38908/2024 WP(C)/23516/2024	STATE OF ODISHA SISIR RANJAN MOHANTY VS	BIBHUTI BHUSAN NANDA VS	// // ()
315	D-WP(C)/40401/2024 WP(C)/23517/2024	STATE OF ODISHA KALANDI JENA VS	PRADEEP KUMAR MOHANTY VS	// // ()
316	D-WP(C)/39241/2024 WP(C)/23518/2024	HDFC BANK LTD, BBSR BALARAM NAIK VS	DIPTI RANJAN BHOKTA VS	// // ()
317	D-WP(C)/39467/2024 WP(C)/23519/2024	STATE OF ODISHA LAXMIPRIYA ROUT VS	KALPATARU ROUT VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/40440/2024 WP(C)/23520/2024	SADASIBA SWAIN VS VICE CHANCELLOR , UTKAL UNIVERSITY , VANI VIHAR	SUJATA JENA VS	// 0 //
319	D-WP(C)/39518/2024 WP(C)/23521/2024	DIGAMBAR BARAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
320	D-WP(C)/38617/2024 WP(C)/23522/2024	ABU SWALE KHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
321	D-WP(C)/39631/2024 WP(C)/23523/2024	DURYODHANA ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
322	D-WP(C)/39530/2024 WP(C)/23524/2024	MRUTYUNJAY BISWAL VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// 0 //
323	D-WP(C)/39253/2024 WP(C)/23525/2024	GOKULANANDA NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
324	D-WP(C)/39793/2024 WP(C)/23526/2024	M/S. DURYODHAN SWAIN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
325	D-WP(C)/40154/2024 WP(C)/23527/2024	M/S. TARAK NATH DAS, MAYURBHANJ VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, KEONJHAR DIV.	KAJAL SAHOO VS	// 0 //
326	D-WP(C)/39837/2024 WP(C)/23528/2024	NILAMANI SETHY VS RESERVE BANK OF INDIA	SUNIL KUMAR PANDA VS	// 0 //
327	D-WP(C)/40502/2024 WP(C)/23529/2024	HEMANTA KUMAR MOHANTY VS NALINIKANTA PATRA	GOPAL AGARWAL VS	// 0 //
328	D-WP(C)/40625/2024 WP(C)/23530/2024	BINODINI MOHANTY VS B.M.C, BBSR	ANIMESH MOHANTY VS	// 0 //
329	D-WP(C)/39902/2024	L.M.JYOTISMITA	SOUGAT DASH	//

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	WP(C)/23531/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/39905/2024 WP(C)/23532/2024	LAXMIPRIYA PANDA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
331	D-WP(C)/39701/2024 WP(C)/23533/2024	NILABATI MAJHI @ LILABATI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
332	D-WP(C)/39935/2024 WP(C)/23534/2024	MAMATA NAYAK VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
333	D-WP(C)/39651/2024 WP(C)/23535/2024	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
334	D-WP(C)/39911/2024 WP(C)/23536/2024	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
335	D-WP(C)/39910/2024 WP(C)/23537/2024	JAMINI PANDA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
336	D-WP(C)/39694/2024 WP(C)/23538/2024	KHAGESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
337	D-WP(C)/39693/2024 WP(C)/23539/2024	MOTIRAM SAGARIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
338	D-WP(C)/40155/2024 WP(C)/23540/2024	SHAKUNTALA MEHER VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
339	D-WP(C)/39938/2024 WP(C)/23541/2024	SUDHIR KUMAR MOHAPTRA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
340	D-WP(C)/39702/2024 WP(C)/23542/2024	DHARMENDRA SINGH VS	MOHENDRA KUMAR MOHAPATRO VS	// 0

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341	D-WP(C)/39823/2024 WP(C)/23543/2024	STATE OF ODISHA UPENDRA MOHANTY VS THE DIRECTOR-CUM-MEMBER SECY, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	DIPTI RANJAN BHOKTA VS	// // ()
342	D-WP(C)/39448/2024 WP(C)/23544/2024	SUNAPHULA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
343	D-WP(C)/40076/2024 WP(C)/23545/2024	RABINARAYAN BISWAL VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// ()
344	D-WP(C)/39703/2024 WP(C)/23546/2024	RATHERAM HATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
345	D-WP(C)/40172/2024 WP(C)/23547/2024	SK. IMRAJ VS THE EXECUTIVE OFFICER, BHADRAK	GOPINATH MISHRA VS	// ()
346	D-WP(C)/39940/2024 WP(C)/23548/2024	PRABODH KUMAR MISHRA VS STATE OF ODISHA	SOUGAT DASH VS	// ()
347	D-WP(C)/39864/2024 WP(C)/23549/2024	LAXMI PRIYA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
348	D-WP(C)/40501/2024 WP(C)/23550/2024	SIMANCHAL SATAPATHY VS STATE OF ODISHA	MITHUN DAS VS	// ()
349	D-WP(C)/39942/2024 WP(C)/23551/2024	NITYANANDA SAHOO VS STATE OF ODISHA	SOUGAT DASH VS	// ()
350	D-WP(C)/39871/2024 WP(C)/23552/2024	AHALYA PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
351	D-WP(C)/39054/2024 WP(C)/23553/2024	GO DIGIT INSURANCE COMPANY LTD., KARNATAKA VS JASMIN JASASWINI	ADAM ALI KHAN VS	// ()

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352	D-WP(C)/39306/2024 WP(C)/23554/2024	TAHASIL PAHARIA @ KAMAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
353	D-WP(C)/40505/2024 WP(C)/23555/2024	UMA SHANKAR PADHY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
354	D-WP(C)/39566/2024 WP(C)/23556/2024	JYOTSHNAMAYEE MOHANTY VS STATE OF ODISHA	AKHAYA BISWAL VS	// 0 //
355	D-WP(C)/39961/2024 WP(C)/23557/2024	BARAJA KISHORE SWAIN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
356	D-WP(C)/40548/2024 WP(C)/23558/2024	M/S. BHARAT INDUSTRIAL PROJECTS PVT. LTD, SUNDERGARH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
357	D-WP(C)/39217/2024 WP(C)/23559/2024	NIRUPAMA MAHAPATRA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
358	D-WP(C)/39504/2024 WP(C)/23560/2024	PRAMOD KUMAR ADHIKARI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
359	D-WP(C)/38939/2024 WP(C)/23561/2024	JAMBUDHAR SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
360	D-WP(C)/39854/2024 WP(C)/23562/2024	JYOTSHNAMAYEE MOHANTY VS STATE OF ODISHA	AKHAYA BISWAL VS	// 0 //
361	D-WP(C)/38942/2024 WP(C)/23563/2024	SATYABRATA NAIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
362	D-WP(C)/39220/2024 WP(C)/23564/2024	SUNITI PATEL VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
363	D-WP(C)/37092/2024	PURI ZILLA PRAKRUTIKA BIPARJAYA PARICHALANA COMMITTEE, PURI	AMITABH MISHRA	//

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	WP(C)/23565/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/27862/2024 ABLAPL/10327/2024	PRADIP DAS @ RAKESH DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PARJANG /397 /2024 () //
365	D-ABLAPL/27945/2024 ABLAPL/10328/2024	SUNIL KUMAR DIGAL @SAGAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI TOWN /187 /2024 () //
366	D-ABLAPL/28008/2024 ABLAPL/10329/2024	JOGINDRA DHARUA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /246 /2024 () //
367	D-ABLAPL/26480/2024 ABLAPL/10330/2024	SATYABRATA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /285 /2024 () //
368	D-ABLAPL/26679/2024 ABLAPL/10331/2024	RANJAN SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	LALBAG /230 /2023 () //
369	D-ABLAPL/28221/2024 ABLAPL/10332/2024	DEBARAJ RANA @ DEBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /284 /2024 () //
370	D-ABLAPL/26965/2024 ABLAPL/10333/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /197 /2024 () //
371	D-ABLAPL/28223/2024 ABLAPL/10334/2024	PRABIN KUMAR GOUDA VS STATE OF ODISHA	PRATIK NAYAK VS	SURADA /479 /2024 () //
372	D-ABLAPL/27519/2024 ABLAPL/10335/2024	MIHIR RANJAN MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TANGI /140 /2024 () //
373	D-ABLAPL/27752/2024 ABLAPL/10336/2024	DEBASHISH KUMAR MOHAPTRA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BURLA /244 /2024 () //
374	D-ABLAPL/27906/2024 ABLAPL/10337/2024	TYAGI BEHERA VS	SUSANTA KUMAR BARAL VS	PHULBANI TOWN /187 /2024 ()

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375	D-ABLAPL/27817/2024 ABLAPL/10338/2024	STATE OF ODISHA SHYAMSUNDAR PADHAN @ SYAMSUNDAR PADHAN VS	JAGABANDHU SAHU VS	// AMBABHONA /169 /2024 ()
376	D-ABLAPL/26791/2024 ABLAPL/10339/2024	STATE OF ODISHA JAMUNA KINNAR VS	SYED IQBAL VS	// G.R.P.S.,BERHAMPUR /80 /2024 ()
377	D-ABLAPL/27877/2024 ABLAPL/10340/2024	STATE OF ODISHA JAGANNATH KHORA VS	RAJIB LOCHAN PATRNAIK VS	// NABARANGAPUR TOWN /355 /2024 ()
378	D-ABLAPL/27918/2024 ABLAPL/10341/2024	STATE OF ODISHA MAHESWAR PRUSTY VS	SURYAKANTA DWIBEDI VS	// NISCHINTAKOILI /122 /2024 ()
379	D-ABLAPL/28114/2024 ABLAPL/10342/2024	STATE OF ODISHA MUKTARANI NAYAK VS	AMULYA RATNA PANDA VS	// DHARMASALA /613 /2024 ()
380	D-ABLAPL/27896/2024 ABLAPL/10343/2024	STATE OF ODISHA DEBENDRA SAHOO VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /446 /2024 ()
381	D-ABLAPL/27077/2024 ABLAPL/10344/2024	STATE OF ODISHA SAGAR NAYAK VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /489 /2024 ()
382	D-ABLAPL/27096/2024 ABLAPL/10345/2024	STATE OF ODISHA HARI SWAIN @ HARIHAR VS	SUSANTA KUMAR LENKA VS	// INFOVALLY UPD BHUBANESWAR /224 ()
383	D-ABLAPL/27899/2024 ABLAPL/10346/2024	STATE OF ODISHA SUDHIR NAYAK VS	PANCHANAN PANIGRAHI VS	// KHUNTUNI /37 /2024 ()
384	D-ABLAPL/28116/2024 ABLAPL/10347/2024	STATE OF ODISHA SAMBIT PANDA VS	IPSIT AUROBINDO ACHARYA VS	// INFOCITY PS /440 /2024 ()
385	D-ABLAPL/27132/2024 ABLAPL/10348/2024	STATE OF ODISHA SAI SUNANI @ HEMANTA SAGARIA VS	GYANENDRA KUMAR TRIPATHY VS	// BODEN /211 /2023 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/27900/2024 ABLAPL/10349/2024	NALINAKSHYA NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 () //
387	D-ABLAPL/27415/2024 ABLAPL/10350/2024	DEBASIS BAITAL VS STATE OF ODISHA	DINESH RAY VS	DHARAKOT PS /230 /2024 () //
388	D-ABLAPL/27488/2024 ABLAPL/10351/2024	DEBENDRA JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KEONJHAR TOWN /412 /2024 () //
389	D-ABLAPL/28125/2024 ABLAPL/10352/2024	RABINDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000114/2024
390	D-ABLAPL/28019/2024 ABLAPL/10353/2024	SUSANTA KUMAR JENA @ SUSANTA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	DHAMNAGAR /121 /2024 () //
391	D-ABLAPL/28026/2024 ABLAPL/10354/2024	DHIREN KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /259 /2023 () //
392	D-ABLAPL/27830/2024 ABLAPL/10355/2024	JAYAPRADA TRIPATHY VS STATE OF ODISHA	NISHIKANTA MISHRA VS	//0 J.M.F.C.,NIMAPARA(Puri) ICC/0000046/2024
393	D-ABLAPL/28028/2024 ABLAPL/10356/2024	DURYA @ DURYADHAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /89 /2013 J.M.F.C.,DARINGBADI(Kandhamal) GR/0000108/2013
394	D-ABLAPL/28043/2024 ABLAPL/10357/2024	NETRA KHAMARI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /256 /2024 () //
395	D-ABLAPL/28102/2024 ABLAPL/10358/2024	BENUDHAR MALLICK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /253 /2024 () //
396	D-ABLAPL/28103/2024 ABLAPL/10359/2024	MANAS KUMAR BARIK VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000347/2024
397	D-ABLAPL/28118/2024	KHIROD KUMAR PAL @ KHIROD PAL	DEEPAK KU SAHOO	DERABIS /111 /2024

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	ABLAPL/10360/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27838/2024 ABLAPL/10361/2024	SAMARJIT PANDA VS STATE OF ODISHA	CHANDANA TRIPATHY VS	PHIRINGIA /68 /2019 () //
399	D-ABLAPL/28062/2024 ABLAPL/10362/2024	SUSHANTA KUMAR @ SUSANTA KISHOR SAHOO VS STATE OF ODISHA	PRATEIK PARIJA VS	KUAKHIA /348 /2024 () //
400	D-ABLAPL/28164/2024 ABLAPL/10363/2024	NANDINI PARIDA VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /243 /2024 () //
401	D-ABLAPL/28172/2024 ABLAPL/10364/2024	PRATAP KISHORE BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GOBINDAPUR /181 /2024 () //
402	D-ABLAPL/28183/2024 ABLAPL/10365/2024	DR. ATAL BIHARI DAS VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	/ /0 () //
403	D-ABLAPL/28184/2024 ABLAPL/10366/2024	RAM CHANDRA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /574 /2024 () //
404	D-ABLAPL/28200/2024 ABLAPL/10367/2024	SIBA RANJAN SAHU @ KIREN SAHU @ KIRAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BERHAMPUR SADAR /264 /2024 () //
405	D-ABLAPL/27482/2024 ABLAPL/10368/2024	BIDHAN KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /197 /2024 () //
406	D-ABLAPL/27954/2024 ABLAPL/10369/2024	MOHAMMAD AHESAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /145 /2013 () //
407	D-ABLAPL/28058/2024 ABLAPL/10370/2024	RANJIT NAYAK @ RAJA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI TOWN /192 /2024 () //
408	D-ABLAPL/27972/2024 ABLAPL/10371/2024	MADHUSUDAN BARIK VS	KARUNAKAR NAYAK VS	BHANDARIPOKHARI /427 /2023 ()

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409	D-ABLAPL/28076/2024 ABLAPL/10372/2024	STATE OF ODISHA MANORANJAN KHATUA VS	DEEPAK KU SAHOO VS	// DERABIS /41 /2024 ()
410	D-ABLAPL/28079/2024 ABLAPL/10373/2024	STATE OF ODISHA SURU DORA @ SUGRIBA DORA VS	JAGABANDHU SAHU VS	// PUINTALA /199 /2024 ()
411	D-ABLAPL/27709/2024 ABLAPL/10374/2024	STATE OF ODISHA NARAYAN MANDAL @ NARAN VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /476 /2024 ()
412	D-ABLAPL/28082/2024 ABLAPL/10375/2024	STATE OF ODISHA LABA KHURA @ KRUPANIDHI KHURA VS	JAGABANDHU SAHU VS	// / /0 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) 2(B)CC/0000015/2024
413	D-ABLAPL/28097/2024 ABLAPL/10376/2024	STATE OF ODISHA ABHISHEK BHATTACHARYA VS	SUSANTA KUMAR DASH VS	SAMBALPUR VIGILANCE /23 /2024 ()
414	D-ABLAPL/28092/2024 ABLAPL/10377/2024	STATE OF ODISHA SANJUKTA BEHERA VS	PARTHA SARATHI NAYAK VS	// BINJHARPUR /424 /2024 ()
415	D-ABLAPL/28096/2024 ABLAPL/10378/2024	STATE OF ODISHA HRUDANAND BEHERA VS	SANDEEP RAJ PANDA VS	// INFOCITY PS /443 /2024 ()
416	D-ABLAPL/27802/2024 ABLAPL/10379/2024	STATE OF ODISHA DEEPAK KUMAR NAYAK @ DEEPAK NAYAK VS	SIDDHARTH GOUTAM DAS VS	// RAMBHA (KHALLIKOTE) /495 /2024 ()
417	D-ABLAPL/28213/2024 ABLAPL/10380/2024	STATE OF ODISHA SUNIL KUMAR BARIK @ MANTU BARIK VS	PRABIR KUMAR RAY VS	// GHATAGAON /282 /2024 ()
418	D-ABLAPL/28126/2024 ABLAPL/10381/2024	STATE OF ODISHA NIRANJAN PRADHAN VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /173 /2024 ()
419	D-ABLAPL/27903/2024 ABLAPL/10382/2024	STATE OF ODISHA DIBAKAR DEHURY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// COLLIERY /550 /2022 () //

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420	D-ABLAPL/28127/2024 ABLAPL/10383/2024	DEBENDRANATH MOHAPATRA VS STATE OF ODISHA	SANKET KANUNGO VS	MADHUPATNA /311 /2022 () //
421	D-ABLAPL/28218/2024 ABLAPL/10384/2024	ASFER UDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //
422	D-ABLAPL/28134/2024 ABLAPL/10385/2024	KALIA @ LAXMIDHAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	KOIDA /116 /2024 () //
423	D-ABLAPL/28139/2024 ABLAPL/10386/2024	KABITA BARALA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /390 /2024 () //
424	D-ABLAPL/28273/2024 ABLAPL/10387/2024	LANGA HANSDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BANGRIPOSI /156 /2023 () //
425	D-ABLAPL/28280/2024 ABLAPL/10388/2024	MITHUN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /386 /2024 () //
426	D-ABLAPL/28265/2024 ABLAPL/10389/2024	T. GANESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /188 /2024 () //
427	D-ABLAPL/27966/2024 ABLAPL/10390/2024	HALU GUNLA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /447 /2024 () //
428	D-ABLAPL/28072/2024 ABLAPL/10391/2024	SUBHARANJAN MUDULI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	LAXMISAGAR P.S. /481 /2024 () //
429	D-ABLAPL/28106/2024 ABLAPL/10392/2024	CHAGALA @ BISWAMITRA MALLICK VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP MODEL /224 /2024 () //